

CrI.A.No. 1091 OF 1997
ITEM No.105

Court No.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1091 of 1997

Pradeep Singh Appellant.

VERSUS

State of Rajasthan Respondent.

(With appln. for exemption from filing O.T.)

Date : 10/03/2004: This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. Kailash Vasudevan, Sr. Adv.
Mr. Naresh K. Sharma, Adv.

For Respondent (s) Mr. Aruneshwar Gupta, Addl.Adv.Genl.Raj.
Mr. V.N. Raghupathy, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Kailash Vasudevan, learned senior counsel for the appellant started his arguments at 3.25 p.m. and could not conclude till 4.00 p.m. when the Court rose for the day leaving the matter part-heard.

(R.K. DHAWAN) (SHELLY SENGUPTA)
COURT MASTER COURT MASTER